

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.57 of 2012 &
IA No.121 of 2012

Dated : 26th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Maharashtra State Power Generation Company
Ltd.**

.... Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Anurag Sharma
Ms. Surbhi Sharma

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Ms. Richa Bharadwaja

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.05.2012 after serving copy on the other side.

Post the matter on **23.05.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk